

Annexure - 2

Amay Home Services Limited; CIRP commenced on 17.05.2024;
List of creditors as on 06.03.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Date of receipt	Detail of claim received			Amount of claim admitted			Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Amount claimed			Amount of claim admitted												
			Principal	Interest and other component	Total	Principal	Interest and other component	Total										
1	Rajasthan Financial Corporation	30.05.2024	₹ 72,551,929	₹ 957,488,666	₹ 1,030,040,595	₹ 72,551,929	₹ 957,488,666	₹ 1,030,040,595	Secured Loan	₹ 1,030,040,595	₹ 1,030,040,595	No	84.35%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
Total			₹ 72,551,929.00	₹ 957,488,666.00	₹ 1,030,040,595.00	₹ 72,551,929.00	₹ 957,488,666.00	₹ 1,030,040,595.00		₹ 1,030,040,595.00	₹ 1,030,040,595.00		84.35%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

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RESOLUTION PROFESSIONAL
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